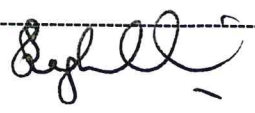


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON ~~16-12-2017~~ **16-1-18**

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA)No. 65/BB/2017	-	For filing reports	230/ 232	Broadcom Communications Technologies Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	<b>Raghuram Cadambi 9900037857</b>	<b>Petitioner</b>	

**ORDER**

Counsel for the Petitioner is present. Report from ROC & RD is awaited. Assistant from OL Office is present. He requested time for filing report of OL. Matter is listed on 07.02.2018 for reports of ROC & RD and OL.

  
**Member (T)**

  
**Member (J)**